GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:2892 ANSWERED ON:30.07.2014 REHABILITATION OF SLUM DWELLERS Chavan Shri Harishchandra Deoram;Jadhav Shri Prataprao Ganpatrao;Khaire Shri Chandrakant Bhaurao;Shanavas Shri M. I.

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the estimated number of slum households in the urban areas of the country as per the latest survey conducted by National Sample Survey Organisation (NSSO) and Census 2011 released by the Registrar General of India (RGI);

(b) whether the estimated population of slum households notified by NSSO vary from the data released by RGI, if so, the details thereof and the reasons therefor;

(c) the total number of slum households/dwellers rehabilitated during each of the last three years and the current year under the various central schemes, city-wise;

(d) whether the Government has evaluated the impact of poor conditions of slum dwellers on socio-economic development of the country and if so, the details thereof and if not, the reasons therefor; and

(e) the remedial measures taken/being taken by the Government for their rehabilitation including assistance to alternate jobs for the slum dwellers?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION [SHRI M.VENKAIAH NAIDU]

(a): As per the 69th Round Report of NSSO, the number of slum Households (HHs) has been estimated at 8809007 (8.81 million). As per the Census 2011, the number of urban slum HHs is 13.9 million.

(b): Yes, Madam. The difference between the data published by RGI and NSSO may primarily be attributed to the difference in Methodology. The Census data on slum is based on complete enumeration and NSSO's estimate on slum data is based on sample survey and estimation.

(c): Scheme-wise, City-wise details are annexed at Annexure-I, II & III respectively.

(d): No, Madam.

(e): Government, under its present Schemes, provides support to States for providing houses alongwith basic civil and social infrastructure for slum dwellers and urban poor.

Government provides an interest subvention of 5% on loans upto Rs. 5 lakh and Rs. 8 lakh availed by Economically Weaker Sections (EWS) and Low Income Group (LIG) categories respectively to construct their houses though interest subvention is available upto Rs. 5 lakh only in case of loan of more than Rs. 5 lakhs availed by LIG category.

Under the National Urban Livelihoods Mission (NULM), Government provides support for livelihood.

Further, the Government has set the target of providing pucca houses to all by 2022 as announced in the President's Address to Joint Session of both the Houses of Parliament on 9th June, 2014. Government is holding consultations with various stakeholders for this purpose.